

[Sh. Mankuram Sodhi]

undertaking day to day repair work in their respective areas have become inactive and the condition of the road is deteriorating day by day on account of increase in traffic on that road. The road remains closed for four months during rainy season because the bridges and the culverts are not strong.

Therefore, the Central Government is requested to instruct the State Government to step up the pace of undertaking necessary repair work on this road as was being done earlier.

[English]

- (iii) **Need to convert metre gauge railway line between Tiruchirapalli and Nagore into broad gauge**

SHRI S. SINGARAVADIVEL (Thanjavur): Conversion of the metre gauge railway line between Tiruchirapalli and Nagore via Thanjavur on the Tiruchirapalli Railway Division in the Southern Railway amounting to 140 K.M. into broad gauge has been demanded by the people of all walks of life in the interest of development of Thanjavur district. The entire district is now served only by a metre gauge line and therefore the people are put to lot of disadvantages. In the absence of broad gauge line transport of goods to and fro is mostly done by road resulting in heavy freight charges. The industrial development of the district is also severely hit. The conversion of the railway line into broad gauge will reduce the cost of transport of salt, paddy and other commodities available in the district, encourage the industrialists both private and public sectors to set up industries in this area, ease movement of petroleum products in Narimanam and other parts of the district and link the Thanjavur district with other parts of the national by broad gauge.

I, therefore, request the Government to take all steps to convert this metre gauge

railway line into broad gauge as early as possible.

[Translation]

- (iv) **Need to implement the recommendations of Ram Singh Commission which probed into construction of channels of Indira Gandhi Canal**

SHRIBEGARAM (Sriganganagar): The World Bank released funds for construction of Channels of Indira Gandhi Canal. The Channels which were constructed, have been breached badly. The Government appointed the Ram Singh Commission in 1978 to enquire into the matter and the C.B.I. has also conducted an enquiry into it. The aforesaid commission and the C.B.I. in their findings held 193 Engineers of the Irrigation Department quality. Thus the Government should take appropriate action against them. However, no action has so far been taken on these recommendations.

I urge upon the Central Government to take necessary action on the recommendations of the Ram Singh Commission.

MR. DEPUTY SPEAKER: I would like to inform the hon. Members that only the approved text will go on record.

[English]

The rest will not form part of the record.

[Translation]

- (v) **Need to take steps to check adulteration of Petrol and Diesel supplied to consumers**

SHRI KAPIL DEV SHASTRI (Sonapat): As regards proving adulteration of Diesel and petrol in the petrol pumps in the urban and the rural areas of the country, it is almost impossible for the sample authorities to prove adulteration of them due to some legal technicalities. Whenever the concerned officer goes to the petrol pump to collect the sample,